

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 102
New IA-2045/2024
In
IB-976(ND)/2019

IN THE MATTER OF:

M/s. Pee Jay Finajnce Company ltd.

.....APPLICANT/PETITIONER

Vs

M/s. V S Matrix Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Anurag Anand, Mr. Arpit Sharma, Mr. Aman Sharma,
Mr. Bimal Kr. Sharma, Advocates.

For the CoC : Mr. Saurabh D. Karan Singh and Mr. Ishan Jain, Advocates

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-2045/2024:-

Learned Counsel appearing for the Resolution Professional seeks time to amend the application. Five days time granted.

List the matter on **07.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**